

SECTION XV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 14862/2015
WITH PRAYER FOR INTERIM RELIEF

SURESH JAIN

...PETITIONER

VERSUS

JAHIDA BANO & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 05.09.2016, when the Court was pleased to pass the following order:-

"In view of the letter circulated by the learned counsel for the petitioner for seeking adjournment of the matter to enable him to file rejoinder affidavit, list after two weeks."

It is submitted that counsel for the petitioner has on 23.9.2016 filed two rejoinder affidavits to the counter affidavit filed on behalf of respondent Nos. 1 & 2 and 3 & 4 with prior permission of the Hon'ble Court. Copies of the same are circulated herewith.

Service is Complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 23rd day of September, 2016.

ASSISTANT REGISTRAR

Copy to: 1. Mr. Kush Chaturvedi, Adv.
2. Mr. Amit Pawan, Adv.
3. Mr. S.K. Bhattacharya, Adv.

ASSISTANT REGISTRAR